

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
JAMMU

ORDER

No: 79/Acctk
Date: 02.06.2022

Vide this office order No. 61/PDSJJ dated 19.05.2022 regarding regularization of service of Daily Wagers, appointments/adjustments of eight Daily Wagers including Sh. Devi Singh S/O Sh. Chatter Singh R/O Paloura, Jammu who falls as S.No.4 of the said order, were made. However, the appointment of Devi Singh (S.No.4) was subject to confirmation by the Hon'ble high Court of J&K and Ladakh.

The Hon'ble High Court of J&K and Ladakh vide communication No. 419/PSY-611 dated 31.05.2022 has not confirmed the said order to the extent of appointment of Sh. Devi Singh. As such, the appointment Order No. 61/PDSJJ dated 19.05.2022 of this office to the extent of regular appointment of Sh. Devi Singh, shown as S.No. 4, in the said order is hereby withdrawn, however he shall continue to work as daily wager as per previous engagement order.

No: 1686-91/PDSJ-J
Date: 02.06.2022

Sd/-
(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu

Copy to :-

1. Pr. Secretary to Hon'ble The Chief Justice, High Court of J&K and Ladakh at Srinagar, for information.
2. Secretary to Hon'ble Mr. Justice D .S. Thakur, High Court of J&K and Ladakh, Administrative Judge for District Jammu for placing the same before His Lordship.
3. 2nd Additional District & Sessions Judge, Jammu for information.
4. Concerned for information.
5. E-Court for uploading the same on the District Court website.
6. Office file.

Sd/-
Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
JAMMU